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Date
of
Order

Order with Signature

Office Note as to
action, (if any)
taken on Order

2. 20.7.2005

Heard Mr. U. N. Dubey, the petitioner who is present in person.

At the very outset, Mr. Karma Thinlay, learned Assistant Govt. Advocate submitted that the authority concerned/respondent herein had withdrawn the impugned Office Order dated 21.5.2005. Supporting his contention, Mr. Karma Thinlay, learned Asstt. Govt. Advocate produced the related copy of the office order dated 19.7.2005. We have perused the said office order which shows the factum of withdrawal of the impugned order. In view of it, this matter has become infructuous and, accordingly, it is closed as infructuous. The office order dated 19.7.2005 is relevant in the case in hand, and it is hereby placed on record and marked as 'X' for identification.

N. S. Singh
(N. Surjamani Singh)
Chief Justice (Acting)

A. P. Subba
(A. P. Subba)
Judge

At/